HARYANA VIDHAN SABHA

Un-Starred Question

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Monday, the $4^{\rm th}$ March, 2013.

Cases Pending in Consumer Courts

SH. SAMPAT SINGH, M.L.A.: Will the Food and Supplies Minister be pleased to state the number of cases pending in various Consumer Courts as on to date either with the Distt Consumer Forums or State Consumer Forum or with the NCRDC of the people of the state of Haryana?

Chandigarh: The 27th February, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha